

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/45/IB/2017
IN
PETITION NUMBER : CP/551/(IB)/2017
NAME OF THE PETITIONER(S) : ~~CKL~~ ^{BKL} STEELS PVT LTD *Arts*
NAME OF THE RESPONDENT(S) : ASHOK MAGNETICS LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
12	C. S. Loganathan	REPRESENTATION BY WHOM D. S. Subramanyam	<i>CSL</i>

12 B. ARVIND SREVADA, ADVOCATE
COUNSEL FOR THE APPLICANT *Arts*

ORDER

Counsel for the Applicant present. The **Registry** is directed to issue notice to the IRP for filing counter before the next date of hearing. The Applicant is also directed to send a private notice to the IRP for filing counter and making of submissions on next date of hearing. Put up on **13.12.2017 at 10.30 A.M.**

sd
MEMBER (JUDICIAL)

ghk